Annexure – 4

Name of the corporate debtor: Zyngo EV Mobility Private Limited..; Date of commencement of CIRP: 01.07.2025; List of creditors as on:17.07.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

	SI. N o.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of			
				Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by guarantee	Whethe r related party?		Amount of contingent claim		Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	1	Shree Shayama Constructions Private Limited	U45500UP2020PTC130020	15.07.2025	1,62,04,609	1,62,04,609	Unsecured	-	No		67.97%	-	-	-	Claim is admitted on provisional basis and shall be updated on receipt of additional information
	2	Deltabulk Shipping India Private Limited	U63090UP2019PTC122797	15.07.2025	4,81,62,247	4,81,62,247	Unsecured	•	Yes		0.00%	-	-	-	Claim is admitted on provisional basis and shall be updated on receipt of additional information
		Total(B)			6,43,66,856.00	6,43,66,856.00		-				-	-	-	

The claims has been accepted/ admitted provisionally as per best estimate in terms of Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 on the basis of documents and information submitted by creditors since no data/ information has been received from the corporate debtor to enable us to cross verify the claims with the records and books of the Corporate Debtor.